

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NOS. 31 & 32 OF 2017

Dated : 22nd August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matters of:

APPEAL NO. 31 OF 2017

M/s. Ramnad Renewable Energy Ltd. Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonav Verma
Ms. Abiha Zaidi
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Sethuramalingam for R-1

Mr. G. Umapathy
Mr. S. Vallinayagam for R-2 & 3

APPEAL NO. 32 OF 2017

M/s Kamuthi Solar Power Ltd. Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonav Verma
Ms. Abiha Zaidi
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Sethuramalingam for R-1

Mr. G. Umapathy
Mr. S. Vallinayagam for R-2 & 3

ORDER

Heard.

Judgment is reserved.

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson